

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 44/16	TP 46/17	Hearing	433(e)/ 433(f)	Magnifico Minerals Pvt. Ltd. Vs Shantha Projects Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
23.	<i>Shankar</i> 9945320407	<i>petitioner</i>	<i>[Signature]</i>

ORDER

Counsel for petitioner is present. He has filed memo in the registry giving the new address of respondent. Fresh notice to respondent to the new address. Petitioner counsel to collect the notice from the registry and serve on the respondent. List it on 28/09/2017.

[Signature]
MEMBER(J)

[Signature]
MEMBER(T)